

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/46/2017

NAME OF THE PETITIONER(S) : S. K. Ganesan & 2 others

NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt Ltd & 8 ors

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① S. Manjula Devi, Ady
For CSR & Co
CSE
For Petitioners

Swamy

② C. Divishnu
Sai Vihari
For Applicant

Govt

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that he is intending to file an application u/s 8 of Arbitration & Conciliation Act, 1996. He prayed time for filing the same. Time extended at request. Put up on 16.11.2017 at 10.30 A.M.

Swamy

K Anantha Padmanabha Swamy
Member (Judicial)

bc